NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

	PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMB	PED HIDICIAI
A DDI			
APPLICATION NUMBER		:	
PETITION NUMBER		: TCP/69/2016	
NAME OF THE PETITIONER(S)		: IVCRL Assets & Holdings Ltd & Another	
NAME OF THE RESPONDENT(S)		: Chennai Water Desalination Ltd & 6 Others	
UNDER SECTION		: 397/398	
S.No.	Name (in Capital)	Represented by	Signature
\bigcirc	For . T. K. Bharka	Coursel for 87	GNE.
	Keerthi Krishie		
9	Pravaslici	coused for R2 to R6	And in
	PROMOD NAIX		A
3	le Nithyerterdhon for Thryamban	Cousel for Petil	honor Jelly
	γ	<u>ORDER</u>	

Counsels for both the parties are present and submitted that settlement talks are in progress. They prayed for more time to report the same. At request, time is enlarged. Put up on 10.01.2018 at 10.30 A.M.

. Sel -MEMBER (JUDICIAL)

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